

Annexure – 3

Name of the corporate debtor: **TEEMPER LIFESTYLE PRIVATE LIMITED;**
 Date of commencement of CIRP: **11/10/2019 but the order was made available on 10/2/20;**
 List of creditors as on: **17-Mar-21**

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs. in Lakhs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	HDFC BANK	1	31/01/2020	639.14	500.00	Secured Working Capital Loan against Mortgage of House of relative of Director	639.14	100% Personal Guarantee of Directors	NIL	100%	NIL	NIL	139.14	0	This Claim amount of Rs 639.14 Lakhs could not be verified from the Books of Accounts as the Corporate Debtor had not produced any Books of Accounts and therefore figures of Charge registered from MCA site was taken as claim amount.	
			TOTAL	639.14	500.00								139.14	0		